## Annexure - 1

## R.S. Motors Private Limited; Liquidation commenced on 31.08.2022;

## Secured financial creditors (other than financial creditors belonging to any class of creditors) R.S. Motors Private Limited - in Liquidation (As on 17.02.2025)

	Name of Creditor	Details of claim received		Details of claim admitted											
S. No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	contingent m	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Reliance commercial Finance Ltd.	21.09.2022	48,379,383.91	48,379,383.91	Sagurad	₹ 0.00	Yes	₹ 0.00	₹ 0.00	17.51%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
2	Tata Capital Housing Finance Ltd. (TCHFL)	01.10.2022	16,029,431.92	16,029,431.92		₹ 0.00	No	₹ 0.00	₹ 0.00	-	₹0.00	₹ 0.00	₹0.00	₹ 0.00	as per 1st Proviso of Regulation 31A of Liquidation process regulation, 2016 Provided a secured creditor who has not relinquished his security interest under section 52 shall not be part of the consultation committee;
2	Total		₹ 64,408,815.83	₹ 64,408,815.83		₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	17.51%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	-

## Note:

<sup>1.</sup> The claims which are admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.